

भारतसरकार/GOVERNMENT OF INDIA विधि एवंन्याय मंत्रालय/MINISTRY OF LAW & JUSTICE आयकरअपीलीय अधिकरण/INCOME TAX APPELLATE TRIBUNAL केन्द्रीय राजस्वभवन, मकबूलरोड/CENTRAL REVENUE BUILDING, MAQBOOL ROAD, अमृतसर– 1 4 3 0 0 1 /AMRITSAR-143001 दूरभाषः 0 1 8 3 . 2 5 0 6 4 2 9 फेक्स-2506370/TEL.-0183-2506429

F.No. 10-Ad(ATASR)/2025

Dated 28-05-2025

NOTICE

Sub:- Non-functioning of Bench of I.T.A.T., Amritsar during summer vacation-reg.

The Income Tax Appellate Tribunal, Amritrsar Bench, Amritsar will remain nonfunctional due to summer vacation from 09-06-2025 to 20-06-2025.

In this regard, it may be noted that:-

1 There will be no sitting of the Bench during above period.

- 2 During vacation, the Registry office shall function as usual
- 3 The cases fixed during this period will be adjourned and notice for next date of hearing will be issued accordingly.

1

ASSIŠTA REGISTRAR

Copy to:-

- 1 The Sr Departmental Representative, ITAT, Amritsar
- 2 The President, ITAT Bar Association, Amritsar

3 Notice Board